

(b) if so, the steps taken by Government to prevent foreign interference in the Naga affairs ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) and (b). There is no confirmation of such reports which had appeared in the press. However, security posts have been established along the border and intensive patrolling is being undertaken to prevent infiltration into our territory in this region.

ALLEGED CONSPIRACY OF FOREIGN MISSIONARIES

\*386. SHRI D. C. SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a conspiracy by foreign missionaries to convert thirty percent population of the eastern region from Nagaland to Kanyakumari to Christianity and demand a Christian land on the pattern of Pakistan has come to light;

(b) whether the same has been investigated into; and

(c) if so, the action taken in the matter.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) and (c). Do not arise.

PAKISTANI INFILTRATION

\*387. SHRI R. BARUA :  
SHRI RAM AVTAR SHARMA :  
DR. SURYA PRAKASH PURI :  
SHRI ATAL BIHARI  
VAJPAYEE :  
SHRI SHIV KUMAR  
SHASTRI :  
SHRI PRAKASH VIR  
SHASTRI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the infiltration of Pakistani nationals in the border States continues unabated;

(b) whether many Pakistani nationals are at present over-staying in the country; and

(c) if so, the preventive action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir. The infiltration is on the decrease.

(b) Yes, Sir.

(c) Necessary steps have been taken to ensure that Pakistani nationals leave India within the period of validity of their visas. Those who still try to overstay unauthorisedly are prosecuted and deported. Suitable measures have also been taken for detection and eviction of Pakistani infiltrants and for prevention of further infiltration. These measures broadly consist of strengthening and increasing the patrolling of the border.

ABOLITION OF CAPITAL PUNISHMENT

\*388. SHRI RAMACHANDRA ULAKA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 641 on the 13th December, 1967 and state :

(a) whether the question of abolition of capital punishment in India has since been considered by the Law Commission; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) It is still under the consideration of the Law Commission.

(b) Does not arise.

COORDINATION BETWEEN RAIL AND ROAD TRANSPORT

\*389. SHRI N. K. SANGHI : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether Government have any plan to create a machinery for effective coordination between rail and road transport so that both these modes of transport func-